Privacy law doesn't infringe upon press freedom: Min

New Delhi: IT & I&B minister Ashwini Vaishnaw Wednesday said the Digital Personal Data Protection Act does not infringe upon press freedom, amid concerns from news publishers that the law could hinder investigative reporting. He said the Constitution's guarantee of press freedom remains paramount and secure.

TOI has learnt that govt would be open to amending the law to explicitly safeguard journalistic work and would also invite editors and other media professionals to have a detailed discussion on their concerns. "Journalistic freedom is guaranteed by the Constitution of India. That freedom is absolutely available. There is not even an intention to affect journalistic freedom," Vaishnaw said. He was responding to questions over the issue in light of a legal challenge by news publishers to the new law's potential implications for reporting on matters of public interest. Vaishnaw said enactment of the new Act had followed a Supreme Court judgement recognising right to privacy as a fundamental right and was framed after more than a year of consultations involving newspapers, TV channels, media representatives, IT industry and other stakeholders. TNN

Imran says grounds cited in FRRO notice 'nebulous, contradictory', seeks details

Swati.Deshpande
@timesofindia.com

Mumbai: Actor Imran Khan has written to the Foreigners Regional Registration Office (FRRO) saying the grounds it has cited in its show-cause notice seeking to cancel his Overseas Citizen of India (OCI) status are nebulous and contradictory.

The FRRO on Oct 17 had issued Khan, a US national, a show-cause after he allegedly participated in an anti-CEC stir organised by Tushar Gandhi of Hum Bharat Ke Log on Oct 10 at August Kranti Maidan. An earlier notice issued on Oct 14 asking him to leave India has been challenged in Bombay HC and has been posted for hearing on Nov 2.

He said a Mumbai police report cited by FRRO was incomplete and sought details with evidence to enable him to send an effective response to the notice. He said the grounds in the show-cause notice (SCN) are nebulous and contradictory and sought disclosure of all the material FRRO is relying on to ensure transparency, fairness and accountability in the decision-making process as required by the Citizenship Act.

'ENSURE FAIRNESS'

- Imran Khan says **Mumbai police report** that was cited by FRRO is **incomplete**
- Seeks **disclosure of all details with evidence** to ensure transparency, fairness & accountability
- Citing SC rulings, he says he should **be allowed to examine evidence to be able to effectively respond** to FRRO's notice

The principles of natural justice need compliance, Supreme Court says, and an OCI cardholder needs to be informed of details before resorting to a proposed stripping of such status, he said.

Khan said that he has not been supplied with the report submitted by Mumbai police or any related material, based on which the show-cause notice was issued. He asked for disclosure of the material on record on the basis of which the FRRO appears to have formed a provisional view that his OCI is liable to be cancelled.

"Mumbai police have not even attempted to record my statement in connection with the registration of FIR," he added. Police lodged an FIR against several persons, including Khan, alleging his presence along with protestors.

INDIA DIGEST

Tribal minor in Raj undergoes surgery after sex assault

A 13-year-old girl from the tribal Mogia community was allegedly sexually assaulted in Rajasthan's Baran district, sustaining critical injuries that required emergency surgery. However, her parents allegedly refrained from lodging an FIR. They also refused to permit her medico-legal examination, leading cops to suspect the perpetrator may be related to the family. Police registered a case suo motu under Pocso Act.

Maha polls put off in all drought-hit talukas

Maharashtra govt late Tuesday indefinitely postponed elections for all eligible cooperative societies in the 304 talukas hit by drought, citing inconvenience to farmers and the need to prevent the diversion of staff from relief work.

WB ex-min and singer Indranil Sen arrested

Bengal's former information and culture minister and singer Indranil Sen was arrested Wednesday in connection with the alleged multi-crore Durga Puja privilege pass scam.

Keralam PSC exam row: Ex-dy secy held

P Satheesh, former deputy secretary of Kerala Public Service Commission (PSC), was arrested Wednesday from his residence in Kozhikode in connection with alleged irregularities in the state planning board examination. The arrest came ahead of questioning of chairman M R Baiju.

Man arrested for mob attack on judge, son

A man was arrested for allegedly assaulting a judge, his son and his gunner with the help of a mob after his motorcycle hit their car on the Agra-Aligarh highway in Agra.

BENGALURU SMART INFRASTRUCTURE LIMITED

Office of the Project Engineer - 03,
Bengaluru Smart Infrastructure Limited, No. 30/1, 3rd Floor, Thimmaiah Road,
Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051

Bid No: B-SMILE/PE-03/TEND-02/2026-27 **Dated: 28.10.2026**

TENDER CANCELLATION NOTICE

This is to inform that Tender invited vide NIT No.: Bid No: B-SMILE/PE-03/TEND-02/2026-27 Dated: 19.10.2026 for the work of **"Construction of Elevated Corridors from Minerva Circle to Hudson Circle and loop flyover from existing Bala Gangadhara Nath Swamiji Flyover to Townhall and Elevated Corridors from Sangolli Rayanna Circle (Anand Rao Flyover) to Nrupathunga Road (KR Circle)"** published in **"Vijaya Vani & The Times of India" dated: 20.10.2026** is hereby cancelled due to Technical Reasons as per Instructions from Competent Authority.
Fresh tender for the same, will be published separately.

Sd/-
Project Engineer-03
Bengaluru Smart Infrastructure Limited (B-SMILE)

BANGALORE WATER SUPPLY AND SEWERAGE BOARD

INVITATION FOR TENDER

(Only through KPP Portal)
BWSSB invites tenders in Two Stage System from eligible contrctors for the following works.

Office of the Chief Engineer (South), 7th Floor, Cauvery Bhavan, K.G. Road, Bengaluru - 560 009.

Sl. No.	Name of the Work	Amount put to tender / EMD
IFT No.: BWSSB/EIC/CE(S)/ACE(S)-II/DCE(S)/TA(S)/4505/2026-27		Date: 28.10.2026
1.	Work of Providing and laying New 300mm dia RCC & 230mm dia GSW sewer line in 5th Block BDA Layout, BSK 6th Stage coming Under BSK 6th Stage Service station of AEE S-4-2 Sub division.	Rs. 196.54 Lakhs. / Rs. 2.94 Lakhs.
IFT No.: BWSSB/EIC/CE(S)/ACE(S)-II/DCE(S)/TA(S)/4506/2026-27		Date: 28.10.2026
2.	Work of Providing and laying New 300mm dia RCC & 230mm dia GSW sewer line in 6th Block BDA Layout, BSK 6th Stage coming Under BSK 6th Stage Service station of AEE S-4-2 Sub division.	Rs. 209.52 Lakhs. / Rs. 3.14 Lakhs.
IFT No.: BWSSB/EIC/CE(S)/ACE(S)-II/DCE(S)/TA(S)/4507/2026-27		Date: 28.10.2026
3.	Work of Providing and laying New 300mm dia RCC & 230mm dia GSW sewer line in 7th Block BDA Layout, BSK 6th Stage coming Under Gubbalala Service station of AEE S-4-2 Sub division.	Rs. 212.99 Lakhs. / Rs. 3.19 Lakhs.

Last date for submission of completed tender documents: **12.11.2026 upto 15:00Hrs.** The tender will be opened on: **13.11.2026 after 16:00Hrs**.

Sd/- Chief Engineer(South).

The details regarding the tender and participation in the e-procurement process can be obtained by logging on to **https://kppp.karnataka.gov.in.** For further details contact the above signed office during working hours.

DIPR/CP/RA/3371/2026-27

BENGALURU SMART INFRASTRUCTURE LIMITED

Office of the Project Engineer - 02,
No. 30/1, 3rd Floor, Thimmaiah Road,
Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051

Bid No: B-SMILE/PE-02/TEND-06/2026-27 **Dated: 28.10.2026**

NOTICE INVITING BID

(Through http://kppp.karnataka.gov.in only)
(Competitive Bidding under Two Cover System)

RFP for **"Construction of Elevated Corridors from Sholay Circle to St. John Hospital Road on Hosur Road via Anepalya Junction and Adugodi Junction"**
The Government of Karnataka has constituted Bengaluru Smart Infrastructure Limited ("B-SMILE") for implementation of specific infrastructure works in the city of Bengaluru. **B-SMILE (the "Authority")** is engaged in the development of elevated corridors and other urban road infrastructure in the city of Bengaluru. The Authority has decided to undertake the work of **"Construction of Elevated Corridors from Sholay Circle to St. John Hospital Road on Hosur Road via Anepalya Junction and Adugodi Junction" (the "Project")** through an Engineering, Procurement and Construction (the "EPC") Contract, and has decided to carry out the bidding process for selection of a Bidder to whom the Project may be awarded. A brief description of the Project may be seen in the **Information Memorandum of the Project** on the e-Procurement portal of the Government of Karnataka at https://kppp.karnataka.gov.in. **Bengaluru Smart Infrastructure Limited** now invites bids from eligible contractors for the following project:

Name of the work	Estimated Project Cost (Civil work cost excluding GST)	Construction Period	Maintenance Period
Construction of Elevated Corridors from Sholay Circle to St. John Hospital Road on Hosur Road via Anepalya Junction and Adugodi Junction.	**Rs. 515.28 Crores**	**30 Months (Including Monsoon Period)**	**10 years**

The complete BID document can be viewed / downloaded from https://kppp.karnataka.gov.in. Bidder must submit its Financial bid and Technical Bid at KPP Portal of the Government of Karnataka - https://kppp.karnataka.gov.in.
Bid through any other mode shall not be entertained. However, Bid Security, Power of Attorney for signing the Bid, Power of Attorney for lead member of JV, if any, Joint Bidding Agreement for JV, if any, Integrity Pact and experience certificates apostile at foreign origin, if any shall be submitted physically in original by the Lowest Bidder before issue of Letter of Award (LOA) by the Authority. Please note that B-SMILE reserves the right to accept or reject all or any of the BIDs without assigning any reason whatsoever.
Officer In-charge: Project Engineer- 02, Bengaluru Smart Infrastructure Limited, No. 30/1, 3rd Floor, Thimmaiah Road, Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051
Phone - +91-8050480689 (Smt. Amruta Sai), e-mail – pe2bsmiile@gmail.com
Schedule of Bidding Process - The Authority shall endeavour to adhere to the following schedule:
(1) Invitation of RFP (NIT): **28.10.2026, (2)** Availability of Tender Documents: **30.10.2026, (3)** Last date for receiving queries: **16.11.2026 @ 14:00 Hrs., (4)** Pre-BID meeting at venue as per clause 2.11.4 (B-SMILE office - No. 30/1, 3rd Floor, Thimmaiah Road, Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051): **16.11.2026 @ 15:30 Hrs., (5)** Authority response to queries latest by: **23.11.2026, (6)** Last date of Request for BID Document: **07.12.2026 @ 11:00 Hrs., (7)** BID Due Date: **07.12.2026 @ 11:00 Hrs., (8)** Opening of Technical BIDs at venue shown in point 4 above: **08.12.2026 @ 11:30 Hrs., (9)** Declaration of eligible/qualified Bidders: **Will be notified, (10)** Opening of Financial BID: **Will be notified, (11)** Physical Submission of originals documents required as per clause 2.11.2 of RFP by the Lowest Bidder: **Will be notified, (12)** Letter of Acceptance (LOA): **Will be notified, (13)** Return of signed duplicate copy of LOA: **Will be notified, (14)** Validity of BID: **120 days from BID Due Date, (15)** Submission of Performance Security (PS) and Additional Performance Security (ASP), if any: **Within 30 days of receipt of LOA. (The bidder has the option to provide 50% of PS and APS, if any within 30 days of receipt of LOA and the remaining PS and APS, if any to be provided within 30 days of signing of agreement), (16)** Signing of Agreement: **Within 10 days from the receipt of 50% of Performance Security and 50% of Additional Performance Security, if any.**

Sd/-
Project Engineer-02
Bengaluru Smart Infrastructure Limited (B-SMILE)

BENGALURU SMART INFRASTRUCTURE LIMITED

Office of the Project Engineer - 02,
Bengaluru Smart Infrastructure Limited, No. 30/1, 3rd Floor, Thimmaiah Road,
Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051

Bid No: B-SMILE/PE-02/TEND-05/2026-27 **Dated: 28.10.2026**

TENDER CANCELLATION NOTICE

This is to inform that Tender invited vide NIT No.: Bid No: B-SMILE/PE-02/TEND-05/2026-27 Dated: 19.10.2026 for the work of **"Construction of Elevated Corridors from Sholay Circle to St. John's Hospital Road on Hosur Road via Anepalya Junction and Adugodi Junction"** published in **"Vijaya Vani & The Times of India" dated: 20.10.2026** is hereby cancelled due to Technical Reasons as per Instructions from Competent Authority.
Fresh tender for the same, will be published separately.

Sd/-
Project Engineer-02
Bengaluru Smart Infrastructure Limited (B-SMILE)

National Agricultural Cooperative Marketing Federation of India Ltd.

Regd. Office: NAFED House, Siddhartha Enclave, Ring Road, Ashram Chowk, New Delhi-110014
Ph.: EPABX: 011-26340019
Website: www.nafed-india.com

Selection of bidder regarding operation, maintenance, and management of Orange / Multi-commodity Pack Houses / Cold Storage facilities and 11 Collection Centers at different locations at district Chindwara in the state of Madhya Pradesh on Leave & License basis.

RFP document with detailed Terms & Conditions may be downloaded from NAFED Website **https://www.nafed-india.com/tenders**
Last Date for submission of RFP: **13.11.2026**

Manager (Estate)
NAFED, HO

PSPCL Punjab State Power Corporation Limited

(Regd. Office : PSEB Head Office, The Mall, Patiala-147001)
Corporate identity Number U40109PB2010SGC033813
Website : www.pspcl.in
Office of the Superintending Engineer, DS Circle, PSPCL, Patiala, 66 KV Grid Sub Station Colony, DCW Road, Patiala -147001 (Punjab), 96461-01201, 96461-10963 ; E-mail : circlepatiala1@gmail.com

Tender Enquiry No. 40/SE/DS Circle, Patiala/2026-27 Dated : 29.10.2026

Superintending Engineer/DS Circle, PSPCL Patiala invites e-tender for Outsourcing of Labour Part for Erection, Testing & Commissioning of New 11KVLT/HT Lines on Rail/PCC Poles, Distribution T/Fs, Augmentation/Sagging of ACSR of HT/LT Lines, Cables laying, Guarding, Stay Set for Various Works such as Releasing of T/Well Connections, GSC/ISC Connections, Deloading of Overloaded T/Fs, Shifting of Meters Outside Consumer Premises, Preventive maintenance of HT/LT lines not involving conductor replacement or insertion of extra poles Earthing of DTs/Lines or any Development Works under DS Division Sub Urban under DS Circle Patiala.

For detailed NIT and Tender Specifications please refer to **https://eproc.punjab.gov.in** from 29.10.2026, 06:00 PM onwards.

NOTE : Corrigendum and addendum, if any will be published online at **https://eproc.punjab.gov.in**

C1029/26, DPR/Pb.:1079/12/2026-27/16634

POWER TRANSMISSION CORPORATION OF UTTARAKHAND LTD.

(A Govt. of Uttarakhand Enterprise)
"Vidyut Bhawan", Near ISBT Crossing, Saharanpur Road, Majra, Dehradun-248002
Corporate ID : U40101UR2004SGC028675, Tel. No. 0135-2642711

E-TENDER NOTICE

Power Transmission Corporation of Uttarakhand Limited invites E-Tender for **"Replacement of old Panther Conductor with High Capacity HTLS Conductor of 132 kV Purkul-Jhajhra Line, 132 kV Bindal-Majra Line and 132 kV Bindal-Rishikesh Line in Garhwal Zone" under Package-5 against Tender Specification no. PTCUL/E-Tender/C&P-II/TL-14/2026-27.** The last date of submission of e-bid is 01.12.2026 upto 15:30 Hrs. For more details please visit e-tender website **www.uktenders.gov.in** (tender id no. 2026_PTCU4_101741_1) and for e-tender notice our website **www.ptcul.org.**
For any assistance on E-Tendering, please contact +91-8899890000

Ro NO. 2076/HQPU/PTCUL, DATED: 28.10.2026 **Superintending Engineer (C&P-II)**

"Save Electricity in the Interest of Nation"

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MADHYA BHARAT PAPERS LIMITED OPERATING IN PAPERS MANUFACTURING INDUSTRY AT JANJGIR, CHAMPA, CHHATTISGARH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	**MADHYA BHARAT PAPERS LIMITED** CIN: L21012CT1980PLC001682 | PAN: AADCM6254E
2.	Address of the registered office	Village Birgahni Rly & P.O. Champa, Janjgir Champa, Chhattisgarh, India, 495671
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Village Birgahni, Janjgir-Champa, Chhattisgarh
5.	Installed capacity of main products/ services	As per the information provided to us corporate debtor is engaged in the business of paper manufacturing. 16500-MTPA
6.	Quantity & value of main products/ services sold in last financial year	As per Audited FS of the financial year 23-24: Revenue from-other income was Rs.52.08/- (in lakhs)
7.	Number of employees/ workmen	Not known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by emailing us at **irp.mbpl@gmail.com**
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Can be sought by emailing us at **irp.mbpl@gmail.com**
10.	Last date for receipt of expression of interest	**15-11-2026**
11.	Date of issue of provisional list of prospective resolution applicants	**25-11-2026**
12.	Last date for submission of objections to provisional list	**30-11-2026**
13.	Date of issue of final list of prospective resolution applicants	**10-12-2026**
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	**15-12-2026**
15.	Last date for submission of resolution plans	**14-01-2027**
16.	Process email id to submit Expression of Interest	**irp.mbpl@gmail.com**
17.	Details of the Corporate Debtor's Registration Status as MSME	Registered as "Medium enterprise" under "manufacturing" Category Registration no. UDYAM-WB-10-0001883

Sd/-
Ashutosh Khemani
Resolution Professional of Madhya Bharat Papers Limited
Regn. No.: IBBI/IPA-002/IPN-01177/2021-2022/13902
AFA: AA2/13902/02/311226/204165 | **AFA Valid till:** 31.12.2026
Registered Address: Office No. 1-C, 3rd Floor, Shyam Plaza, Opp New Bus Stand, Pandri, Raipur (C.G.) 492001
Email Id: irp.mbpl@gmail.com

Date : 30.10.2026
Place: Raipur

BENGALURU CENTRAL CITY CORPORATION

Office of the Executive Engineer,
Shanthinagara Division, P.U. Building, 9th Floor,
M G Road, Bengaluru - 560 001

No:EE/SN/TEND/16/2026-27 **Date: 28-10-2026**

SHORT TERM TENDER NOTIFICATION (Two Cover System)

(Through **GOK** KPP Portal **https://kppp.karnataka.gov.in** only)
The Executive Engineer, (Shanthinagara), BCCC, invites tenders from eligible Contractors registered in BBMP/KPWD/CPWD/Railways/MES/National Highway or any State Government Organizations for the construction of works detailed in the table below. (STD. KW-4)

Sl No.	Name of the works
1.	Additional Works for Construction of MLA Office at ORC Road Austin Town at Old MLA Office Building in Ward No. 114 Agaram New Ward No. 29. **Approx Value Of Work : ₹2000.00 Lakhs, EMD: ₹20,00,000/-**
2.	Additional Construction Works to School Buildings and Construction of Compound Wall in Shanthinagara Constituency. **Approx Value Of Work : ₹1500.00 Lakhs, EMD: ₹15,00,000/-**

Calendar of Events: (1) Pre bid meeting will be held on **05-11-2026** at **3:30** pm (2) Last Date for uploading the Filled Tender Document is **12-11-2026** upto **4:00** pm. (3) Date of opening of the Technical Bid Tenders is on **13-11-2026** after **4:30** pm.

Sd/- Executive Engineer
Shanthinagara, BCCC

BANGALORE ELECTRICITY SUPPLY COMPANY LIMITED

(Wholly Owned Government of Karnataka Undertaking)

NOTIFICATION INVITING TENDER (NIT)

(Through KPP Portal Only)

No: BESCOM/CGM(Proj)/DGM-1/AGM-1/BC-14/26-27/CYS-251 **Date: 28.10.2026**

BESCOM Invites a tender for the work of **"Replacement of existing 11KV OH line into UG Cable system in Davanagere City Sub-Division-2, Davanagere Division, Davanagere circle, BESCOM"** on Total Turnkey basis under Percentage Quoting basis.
Tender Enquiry No:**BESCOM/2026-27/EL/WORK_INDENT 1184**. Availability of Bid documents: **31.10.2026 onwards.** Last date for submission of bid Queries: **13.11.2026 before 17:00 Hrs.** Pre-Bid meeting: **16.11.2026 @ 11:00 Hrs.** Venue of Pre-Bid meeting: **Office of the Chief General Manager (Ele), 4th Floor, Project Section, B Block, Corporate office, BESCOM, K. R Circle, Bangalore- 560001.** Last date & Time for bid submission: **01.12.2026 before 15:00 Hrs.** Opening of Technical Bids: **02.12.2026 @ 15:30 Hrs.**
The bid documents can be downloaded and necessary assistance can be obtained through the e-procurement portal from the website **https://kppp.karnataka.gov.in** E-procurement Help Desk: Phone No: +91-8046010000 +91-8068948777. E-mail: **support@eprochelpdesk.com**
Aspiring bidders needs to be registered on e-procurement portal. Bidders can take the assistance from the e-procurement during office working hours.

Sd/-
Chief General Manager (Ele)
Projects, Corporate Office, BESCOM.
K. R. Circle. Bengaluru.-560001.

For Electricity Related Complaints Call: 1912
Download BESCOM MITHRA Mobile App.

JAWAHARLAL NEHRU PORT AUTHORITY

Special Economic Zone

TENDER NOTICE

(Tender No: JNPA/SEZ/Plot/2026/03 Date: 30/10/2026)

JNPA intends to invite
E-tender cum E-auction for 'Allotment of plots for Unit and or Co-developer at Special Economic Zone (SEZ) at JNPA'
The details of the e-tender cum e-auction is available on JNPA website https://www.jnport.gov.in/ under 'Tenders' tab or look in https://eprocure.gov.in Nic portal.
Website:http://www.jnport.gov.in/sez, Tel:022-67814623/24,
Email: jnpsez@jnport.gov.in; ceo-sez@jnport.gov.in

CEO(SEZ)

BENGALURU SMART INFRASTRUCTURE LIMITED

Office of the Project Engineer - 03,
No. 30/1, 3rd Floor, Thimmaiah Road,
Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051.

Bid No: B-SMILE/PE-03/TEND-03/2026-27 **Dated 28.10.2026**

NOTICE INVITING BID

(Through http://kppp.karnataka.gov.in only)
(Competitive Bidding under Two Cover System)

RFP for **"Construction of Elevated Corridors from Minerva Circle to Hudson Circle and loop flyover from existing Bala Gangadhara Nath Swamiji Flyover to Townhall and Elevated Corridors from Sangolli Rayanna Circle (Anand Rao Flyover) to Nrupathunga Road (KR Circle)"**
The Government of Karnataka has constituted Bengaluru Smart Infrastructure Limited ("B-SMILE") for implementation of specific infrastructure works in the city of Bengaluru. **B-SMILE (the "Authority")** is engaged in the development of elevated corridors and other urban road infrastructure in the city of Bengaluru. The Authority has decided to undertake the work of **" Construction of Elevated Corridors from Minerva Circle to Hudson Circle and loop flyover from existing Bala Gangadhara Nath Swamiji Flyover to Townhall and Elevated Corridors from Sangolli Rayanna Circle (Anand Rao Flyover) to Nrupathunga Road (KR Circle)" (the "Project")** through an Engineering, Procurement and Construction (the "EPC") Contract, and has decided to carry out the bidding process for selection of a Bidder to whom the Project may be awarded. A brief description of the Project may be seen in the **Information Memorandum of the Project** on the e-Procurement portal of the Government of Karnataka at https://kppp.karnataka.gov.in. **Bengaluru Smart Infrastructure Limited** now invites bids from eligible contractors for the following project:

Name of the work	Estimated Project Cost (Civil work cost excluding GST)	Construction Period	Maintenance Period
Construction of Elevated Corridors from Minerva Circle to Hudson Circle and loop flyover from existing Bala Gangadhara Nath Swamiji Flyover to Townhall and Elevated Corridors from Sangolli Rayanna Circle (Anand Rao Flyover) to Nrupathunga Road (KR Circle)	**Rs. 511.48 Crores**	**30 Months (Including Monsoon Period)**	**10 years**

The complete BID document can be viewed / downloaded from https://kppp.karnataka.gov.in. Bidder must submit its Financial bid and Technical Bid at KPP Portal of the Government of Karnataka - https://kppp.karnataka.gov.in.
Bid through any other mode shall not be entertained. However, Bid Security, Power of Attorney for signing the Bid, Power of Attorney for lead member of JV, if any, Joint Bidding Agreement for JV, if any, Integrity Pact and experience certificates apostile at foreign origin, if any shall be submitted physically in original by the Lowest Bidder before issue of Letter of Award (LOA) by the Authority. Please note that B-SMILE reserves the right to accept or reject all or any of the BIDs without assigning any reason whatsoever.
Officer In-charge: Project Engineer – 03, Bengaluru Smart Infrastructure Limited, No. 30/1, 3rd Floor, Thimmaiah Road, Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051, Phone - +91-7406816031 (Smt. Geetha C), e-mail – pe3bsmiile@gmail.com
Schedule of Bidding Process - The Authority shall endeavour to adhere to the following schedule:
(1) Invitation of RFP (NIT): **28.10.2026, (2)** Availability of Tender Documents: **30.10.2026, (3)** Last date for receiving queries: **16.11.2026 @ 14:00 Hrs., (4)** Pre-BID meeting at venue as per clause 2.11.4 (B-SMILE office - No. 30/1, 3rd Floor, Thimmaiah Road, Miller Tank Bund Area, Vasanth Nagar, Bengaluru – 560 051) **16.11.2026 @ 15:30 Hrs., (5)** Authority response to queries latest by: **23.11.2026, (6)** Last date of Request for BID Document: **07.12.2026 @ 11:00 Hrs.**, **(7)** BID Due Date**: 07.12.2026 @ 11:00 Hrs., (8)** Opening of Technical BIDs at venue shown in point 4 above: **08.12.2026 @ 11:30 Hrs., (9)** Declaration of eligible/qualified Bidders: **Will be notified, (10)** Opening of Financial BID: **Will be notified, (11)** Physical Submission of originals documents required as per clause 2.11.2 of RFP by the Lowest Bidder: **Will be notified, (12)** Letter of Acceptance (LOA): **Will be notified, (13)** Return of signed duplicate copy of LOA: **Will be notified, (14)** Validity of BID: **120 days from BID Due Date, (15)** Submission of Performance Security (PS) and Additional Performance Security (APS), if any: **Within 30 days of receipt of LOA. (The bidder has the option to provide 50% of PS and APS, if any within 30 days of receipt of LOA and the remaining PS and APS, if any to be provided within 30 days of signing of agreement), (16)** Signing of Agreement: **Within 10 days from the receipt of 50% of Performance Security and 50% of Additional Performance Security, if any**

Sd/-
Project Engineer-03
Bengaluru Smart Infrastructure Limited (B-SMILE)

रणजी ट्रॉफी : तनुष की घातक गेंदबाजी, मुंबई ने हरियाणा को 10 विकेट से हराया

मुंबई के तनुष ने 81 रन देकर हरियाणा के आठ विकेट झटके

एजेंसी ▸▸ मुंबई

तनुष कोटियन ने अपने करियर का सर्वश्रेष्ठ प्रदर्शन करते हुए 81 रन देकर आठ विकेट लिए जिससे मुंबई ने रणजी ट्रॉफी ग्रुप डी के मैच में मुकाबले में यहां हरियाणा को 10 विकेट से करारी शिकस्त देकर बोनस अंक हासिल किया।

मुंबई ने इस तरह से लगातार तीसरे मैच में बोनस अंक हासिल किया। उसके सामने केवल 97 रन का लक्ष्य था। सलामी बल्लेबाज अंगकृष रघुवंशी (नाबाद 67) और दिव्यांश सक्सेना (नाबाद 30) ने केवल 10.4 ओवर मुंबई को लक्ष्य तक पहुंचा दिया और उसे सात अंक दिलाए। इससे पहले मुंबई ने चंडीगढ़ और हिमाचल प्रदेश के खिलाफ भी बोनस अंक के साथ जीत हासिल की थी। मुंबई ने अपनी पहली पारी में 430 रन बनाए थे जिसके जवाब में हरियाणा 270 रन ही बना पाया था और उसे फॉलोऑन करना पड़ा था।

हरियाणा ने सुबह अपनी दूसरी पारी दो विकेट पर 73 रन से आगे बढ़ाई और कुल 256 रन बनाए। उसकी तरफ से निशांत सिंधु (44), सामंत जाखर (40) और अनुज ठकराल (नाबाद 40) ही धीमी पिच पर कुछ संघर्ष कर पाए।

विदर्भ ने गोवा को एक पारी और 27 रन से दी शिकस्त

नागपुर में खेले गए मैच में बायें हाथ के स्पिनर हर्ष दुबे के चार विकेट की मदद से विदर्भ ने गोवा को दूसरी पारी में 195 रन पर समेटकर रणजी ट्रॉफी ग्रुप ए मैच के आखिरी दिन बृहस्पतिवार को एक पारी और 27 रन से जीत दर्ज की। फॉलोआन खेलते हुए गोवा की टीम दुबे की गेंदबाजी का सामना नहीं कर सकी। दुबे ने 38 रन देकर चार विकेट चटकाये जिनमें मंथन खुटकर (70) का विकेट शामिल था। यह विदर्भ की लगातार तीसरी जीत है जिससे वह 18 अंक लेकर ग्रुप ए में शीर्ष पर है। इससे पहले ध्रुव शोरे के 168 रन की मदद से आठ विकेट पर 442 रन बनाकर विदर्भ ने पहली पारी घोषित करके 222 रन की बढ़त ली थी। दानिश मालेवार ने 56 और अक्षय वाडकर ने 63 रन बनाये थे। गोवा ने पहली पारी में 220 रन बनाये थे।

सौराष्ट्र ने असम को एक पारी और 12 रन से हराया

राजकोट में बायें हाथ के स्पिनर पार्थ भूत के आठ विकेट की मदद से सौराष्ट्र ने असम को एक पारी और 12 रन से हराकर रणजी ट्रॉफी एलीट ग्रुप बी में दूसरा स्थान हासिल कर लिया। तीसरे दिन असम के सात विकेट 65 रन पर निकालने के बाद सौराष्ट्र की जीत औपचारिकता मात्र बची थी। भूत ने सात रन के भीतर छह विकेट चटकाये। भूत ने 18 ओवर में 17 रन देकर आठ विकेट लिये। असम की टीम दूसरी पारी में 94 रन पर आउट हो गई। असम के पहली पारी के 281 रन के जवाब में सौराष्ट्र ने 387 रन बनाये थे। पारी के अंतर से जीत के साथ सौराष्ट्र को एक बोनस अंक भी मिला। एक अन्य मैच में कर्नाटक ने भी त्रिपुरा को एक पारी और 116 रन से हराकर सात अंक हासिल किये।

बंगाल ने केरल को 287 रन से दी मात

मंगलापुरम (केरलम) में स्पिनर प्रदीप्ता प्रमाणिक के दस विकेट और शाहबाज अहमद के हरफनमौला प्रदर्शन के दम पर बंगाल ने रणजी ट्रॉफी एलीट ग्रुप सी के मैच में बृहस्पतिवार को केरलम को 287 रन से हराया। जीत के लिये 408 रन के लक्ष्य का पीछा करते हुए केरलम ने चार विकेट पर 53 रन से आगे खेलना शुरू किया और 38 . 4 ओवर में 120 रन पर पूरी टीम आउट हो गई। बंगाल की यह इस सत्र में लगातार तीसरी जीत है और 18 अंक लेकर वह ग्रुप सी में शीर्ष पर है। शाहबाज ने बंगाल की पहली पारी में 121 रन बनाने के साथ दोनों पारियों में दो दो विकेट लिये। बंगाल ने दो पारियों में 350 और 198 रन बनाकर केरलम को 408 रन का लक्ष्य दिया था।

आकलैंड में न्यूजीलैंड के साथ चौथा मुकाबला आज

प्रबंधन आठवें नंबर तक बल्लेबाजों की रणनीति पर जोर देता आया

कुलदीप और वरूण को चौथे टी20 में मिल सकता है मौका

एजेंसी ▸▸ आकलैंड

श्रृंखला जीतने के बाद भारतीय टीम अब न्यूजीलैंड के खिलाफ शुक्रवार को चौथे टी20 मैच में कुलदीप यादव और वरूण चक्रवर्ती को मौका दे सकती है। दोनों स्पिनरों को पिछले कुछ महीनों में उतने मौके नहीं मिले हैं क्योंकि टीम प्रबंधन आठवें नंबर तक बल्लेबाजों को चुनने की रणनीति पर जोर देता आया है।

अब तक यह रणनीति कारगर भी रही है जिसके दम पर भारत ने तीनों मैच जीते। अगले दो मैचों में अब उतना दबाव नहीं है तो भारत अपने टीम संयोजन में प्रयोग कर सकता है। वरूण का फॉर्म पिछले छह महीने में अच्छा नहीं रहा है लेकिन कुलदीप ने बीच के ओवरों में विकेट चटकाये हैं। उन्हें वेस्टइंडीज के खिलाफ घरेलू श्रृंखला में दो मैचों में मौका मिला लेकिन न्यूजीलैंड के खिलाफ पहले तीन मैचों में बेंच पर ही रहे।

भुवनेश्वर का डैथ ओवरों में रहा अच्छा प्रदर्शन

तेज गेंदबाजों में भुवनेश्वर कुमार ने वेलिंगटन में पिछले मैच में डैथ ओवरों में अच्छा प्रदर्शन किया और आखिरी ओवर में लगातार यॉर्कर डाले। पहले तीन मैचों में हालांकि उन्होंने 72 गेंद में 139 रन दे डाले और वह काफी मेहंगे साबित हुए। चार साल बार अंतरराष्ट्रीय क्रिकेट खेल रहे भुवनेश्वर को इसमें सुधार करना होगा।

कुलदीप का आत्मविश्वास बनाए रखना होगा

कुलदीप को और बाहर रखने से उनके आत्मविश्वास पर असर हो सकता है लेकिन उन्हें टीम में लाने के लिये बिचले क्रम तक बल्लेबाजी की मानसिकता से पार पाना होगा। तीसरे टी20 में दो स्पिनर हरफनमौला अक्षर पटेल और नवम धीर थे जिन्हें गेंदबाजी का भी मौका नहीं मिला। अब तक 115 मैचों में 7 . 70 की इकॉनॉमी से गेंदबाजी करने वाले अक्षर श्रृंखला में 9 . 58 रन प्रति ओवर की दर से रन दे चुके हैं और उन्हें दो ही विकेट मिले हैं।

एथलीट आयोग के लिए मीराबाई सिंधु के नामांकन पाए गए वैध

एजेंसी ▸▸ नई दिल्ली

भारतीय ओलंपिक संघ (आईओए) के एथलीट आयोग के चुनाव के लिए ओलंपिक पदक विजेता पीवी सिंधु और मीराबाई चानू सहित सभी 12 उम्मीदवारों के नामांकन पत्र बृहस्पतिवार को जांच के बाद वैध पाए गए। चुनाव अधिकारी संजय के श्रीवास्तव ने बृहस्पतिवार को उन उम्मीदवारों की सूची जारी की जिनके नामांकन वैध पाए गए। एथलीट आयोग के 2026-2030 कार्यकाल के लिए 10 सदस्यों (पांच पुरुष और पांच महिला) के चुनाव तीन नवंबर को होंगे। श्रीवास्तव ने 22 अक्टूबर को उन खिलाड़ियों की सूची जारी की थी जिनके नामांकन पत्र हासिल हुए थे। उसमें वही 12 खिलाड़ी शामिल थे। सिंधु और चानू के अलावा जिन अन्य खिलाड़ियों ने नामांकन भरा है उनमें पुरुष और महिला हॉकी के कप्तान हरमनप्रीत सिंह और सलीमा टेटे, निशानेबाज स्वप्निल कुशारे शामिल है।

सिंधु, चानू पिछले आयोग के रहे सदस्य

इसके अलावा तलवारबाज भवानी देवी, एथलेटिक्स से सुधा सिंह और तजिंदरपाल सिंह, पूर्व तीरंदाज बोम्बेयला देवी, बैडमिंटन खिलाड़ी किदाम्बी श्रीकांत, तैराक साजन प्रकाश और कयाकिंग और कैनोइंग से मनजीत सिंह शामिल हैं। सिंधु, चानू, और भवानी मुक्केबाज एमसी मैरी कॉम की अध्यक्षता वाले पिछले एथलीट आयोग के भी सदस्य थे।

जोमेल-जोशुआ ने की शानदार गेंदबाजी

मैच दूसरे दिन स्पिनरों ने बांग्लादेश की कराई वापसी

एजेंसी ▸▸ ढाका

जोमेल वारिकन और जोशुआ बिशप की शानदार गेंदबाजी से नाटकीय पतन का सामना करने वाले बांग्लादेश को उसके स्पिनरों ने वेस्टइंडीज के खिलाफ बृहस्पतिवार को यहां पहले टेस्ट क्रिकेट मैच के दूसरे दिन वापसी दिलाई।

■ वेस्टइंडीज के बल्लेबाजी में आया नाटकीय पतन

बांग्लादेश का स्कोर एक समय तीन विकेट पर 231 रन था लेकिन उसने 59 रन के अंदर सात विकेट गंवा दिए और उसकी टीम 272 रन पर आउट हो गई। बाएं हाथ के स्पिनर वारिकन ने 53 रन देकर पांच विकेट जबकि उनके साथी स्पिनर जोशुआ बिशप ने अपने पदार्पण मैच में 61 रन देकर दो विकेट लिए। वेस्टइंडीज ने अच्छी शुरुआत की, लेकिन इसके बाद बांग्लादेश के स्पिनरों ताइजुल इस्लाम और मेहदी हसन ने उसे लगातार झटके दिए। वेस्टइंडीज ने सात रन के अंदर तीन विकेट गंवाए और जब खराब रोशनी और बारिश के कारण दिन का खेल निर्धारित समय से पहले समाप्त करना पड़ा तब उसने चार विकेट पर 134 रन बनाए थे। वह अभी बांग्लादेश से 138 रन पीछे है। दिन का खेल समाप्त होने के समय तेगनारायण चंद्रपॉल 43 रन और जस्टिन ग्रीव्स 15 रन बनाकर खेल रहे थे। सलामी बल्लेबाज जॉन कैंपबेल ने 54 रन बनाकर टीम को शानदार शुरुआत दी। तेज गेंदबाज हसन महमूद ने सलामी बल्लेबाज ब्रैंडन किंग को 15 रन पर आउट कर दिया, लेकिन कैंपबेल और चंद्रपॉल ने दूसरे विकेट के लिए 61 रन जोड़े। यह साझेदारी टूटने के बाद वेस्टइंडीज की पारी लड़खड़ा गई।

शादमान ने तीसरा टेस्ट शतक पूरा किया

इससे पहले बांग्लादेश ने तीन विकेट पर 213 के स्कोर से अपनी पारी आगे बढ़ाई। शादमान इस्लाम ने 99 रन से आगे खेलते हुए सुबह की दूसरी गेंद पर अपना तीसरा टेस्ट शतक पूरा किया। वह हालांकि अपनी पारी लंबी नहीं खींच पाए और 105 रन बनाकर आउट हो गए। इसके बाद बांग्लादेश की पारी समाप्त होने में ज्यादा समय नहीं लगा।

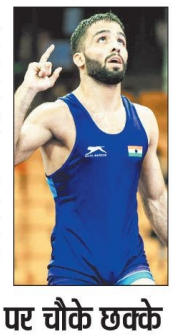
सुजीत का 24 मैचों में जीत का क्रम टूटा

सुजीत का विश्व चैंपियन कुश्ती में पदक जीतने का सपना फिर अधूरा

एजेंसी ▸▸ अस्ताना

पिछले एक साल से शानदार प्रदर्शन कर रहे सुजीत कलकल का विश्व चैम्पियनशिप में पदक जीतने का सपना फिर अधूरा रहा और वह पुरूषों के 65 किलो वर्ग के क्वार्टर फाइनल में ताजिकिस्तान के अब्दुल मजीद कुदियेव से हार गए।

पिछले बारह महीने में अंडर 23 विश्व चैम्पियनशिप, 2026 एशियाई चैम्पियनशिप और एशियाई खेलों समेत सात खिताब जीत चुके सुजीत पिछले साल जगरेब में विश्व चैम्पियनशिप के रेपेशाज दौर के बाद से पहली बार हारे हैं।



एशियाड में सुजीत ने कुदियेव को हराया था

सुजीत ने एशियाई खेलों के फाइनल में इसी प्रतिद्वंद्वी के खिलाफ 2-9 से पिछड़ने के बाद लगातार आठ अंक बनाकर स्वर्ण पदक जीता था। लेकिन उस प्रदर्शन को यहां दोहरा नहीं सके। इसके साथ ही सुशील कुमार (2010) के बाद अपना दूसरा विश्व रैंकिंग देखने की भारत की उम्मीदों पर भी पानी फिर गया।

रक्षिय नहीं होने से सुजीत ने पहला अंक गंवाया : सुजीत ने रक्षिय नहीं होने के कारण पहला अंक गंवा दिया लेकिन पहले पीरियड के खत्म होने से पांच सेकंड पहले कुदियेव को गिराकर 2-1 की बढ़त बनाई।

अब पहली गेंद पर चौके छक्के लगाने की सोचता हूं : तिलक

आकलैंड। भारतीय उपकप्तान तिलक वर्मा ने कहा कि बल्लेबाजी क्रम में तीसरे से पांचवें नंबर पर खिसकने के बाद उनकी सोच में बदलाव आया है और अब वह क्रीज पर जमने पर फोकस करने की बजाय पहली ही गेंद से चौके छक्के लगाने की कोशिश करते हैं। पिछले एक साल में लक्ष्य का पीछा करने में महारत हासिल करने वाले तिलक ने न्यूजीलैंड के खिलाफ दूसरे टी20 में नीतिश रेड्डी के साथ भारत को संकट से निकाला। भारत पांच मैचों की श्रृंखला में 3-0 से आगे है। चौथे टी20 से पहले तिलक ने कहा ,'' मेरे पास पहले ही से पावर गेम था। मैने तीसरे नंबर पर भी रन बनाये हैं। अब पांचवें या छठे नंबर पर पहली ही गेंद से चौके छक्के लगाने की सोचता हूं।'' उन्होंने कहा ,''पहले मैं क्रीज पर जमने में समय लेता था और शुरूआत एक दो रन लेकर करता था।''

फर्ग्यूसन भारत के खिलाफ आखिरी दो टी20 से बाहर

आकलैंड। न्यूजीलैंड के तेज गेंदबाज लॉकी फर्ग्यूसन चोट के कारण भारत के खिलाफ आखिरी दो टी20 मैचों से बाहर हो गए। उनकी जगह मैट फिशर को न्यूजीलैंड टीम में शामिल किया गया है। भारत पहले तीनों मैच जीतकर श्रृंखला अपने नाम कर चुका है। चौथा मैच शुक्रवार को खेला जायेगा। न्यूजीलैंड क्रिकेट ने एक बयान में कहा ,'' फर्ग्यूसन को दूसरे टी20 के दौरान दाहिनी पिंडली में दर्द हुआ और स्कैन के बाद चोट का पता चला। उसे फिट होने में एक सप्ताह लग सकता है।''तेज गेंदबाज मैट हेनरी भी टी20 श्रृंखला से बाहर है।

दिल्ली ने घरेलू महिला टी20 में विश्व रिकॉर्ड बनाया

पुणे दिल्ली ने बृहस्पतिवार को यहां सीनियर महिला टी20 ट्रॉफी में हैदराबाद के खिलाफ छह विकेट पर 262 रन बनाकर घरेलू महिला टी20 मैचों में एक पारी में सबसे अधिक स्कोर का नया विश्व रिकॉर्ड बनाया। टॉस जीतकर पहले बल्लेबाजी करने के लिए उतरी दिल्ली की पारी का आकर्षण तनीषा सिंह का शतक रहा।

दक्षिण पूर्व मध्य रेलवे
निविदा सूचना
ई–टेंडर नोटिस नं: TRS-BIA-26-27-LD-23. कार्य का नाम: इलेक्ट्रिक लोको शेड भिलाई में 2 साल के लिए 3-फेज लोकोमोटिव के अलग-अलग हिस्सों को अलग करने/ खोलने/ साफ करने और पेंट करने का काम। काम की लागत: ₹1,89,98,422.00 (रुपये: एक करोड़ नवासी लाख अट्ठानवे हजार चार सौ बाईस और तिरासी पैसे मात्र)। बोली सुरक्षा/ बयाना राशि जमा: ₹2,45,000/- (रुपये: दो लाख पैंतालीस हजार मात्र)। कार्य की पूर्णता अवधि: काम शुरू होने की तारीख से 24 (चौबीस) महीने। निविदा समाप्ति की तिथि और समय: 23.11.2026 को 11:30 बजे। विस्तृत विवरण और निविदा के विवरण यहां देखे जा सकते हैं: http://www.ireps.gov.in
वरिष्ठ मण्डल विद्युत अभियन्ता (व.म.वि.इ.) भिलाई
PR/R/TRS(BIA)/D360/251
South East Central Railway @secrail

कार्यालय, नगर पंचायत सरिया, जिला-सारंगढ़-बिलाईगढ़ (छ.ग.)
E-mail- cmonpsariya@gmail.com
क्रमांक 1262/ लो.नि.वि./ न.पं./ 2026-27 सरिया, दिनांक 28/10/2026
// ई-निविदा आमंत्रण सूचना //
एकीकृत पंजीयन प्रणाली अंतर्गत सक्षम श्रेणी में पंजीकृत ठेकेदारों से निम्नलिखित कार्य हेतु ऑनलाईन (Online) निविदा आमंत्रित की जाती है।

क्र.	सिस्टम टेंडर क्र.	कार्य का विवरण	लागत राशि रू. लाख में)	निविदा ऑनलाईन सबमिट करने की अंतिम तिथि
1	202956	Construction & Beautification Work Of Rama Talab At Nagar Panchayat Sariya	180.20 (Sor item 166.99 lacs and Non Sor item 13.21 lacs)	18-11-2026 05:30 PM

उपरोक्त कार्य की निविदा की समस्त शर्तें, धरोहर राशि, विस्तृत निविदा विज्ञप्ति निविदा दस्तावेज व अन्य जानकारी ई-प्रोक्योरमेंट वेब पोर्टल http//eproc.cgstate.gov.in अथवा विभागीय वेबसाईट https://www.uad.cg.gov.in से डाउनलोड की जा सकती है एवं कार्यालयीन अवधि में कार्यालय आकर जानकारी प्राप्त की जा सकती है।
मुख्य नगर पालिका अधिकारी
नगर पंचायत सरिया,
जिला-सारंगढ़-बिलाईगढ़ (छ.ग.)

दक्षिण पूर्व मध्य रेलवे
ई-टेंडर नोटिस नं. एनआईटी/14/26/46, तिथि: 21.10.2026

क्र. सं.	निविदा संख्या	संक्षिप्त विवरण	टेंडर ब्रंद्घाटने की तिथि एवं समय	मात्रा
1	03262970B	स्पेयर्स ऑफ ऑटोमेटिक ब्रेशर मोडिफिकेशन (एएमपी) डिवाईस (ईएल-60) फॉर बीएमबीएस वैगन कंसिस्टिंग ऑफ 23 आएल्स एज पर अटैच्ड एनेक्जर 'ए'.	04.11.2026 At 10.30 hrs	7185 सेट
2	03261494A	पोली यूरेथेन कॉन्टेट कॉटेक्ट साईड बेयरर पैड्स फॉर एनालबी बोगी	18.11.2026 At 10.30 hrs	1827 नग
3	03261476	एक्सल इण्ड केप स्क्रू, ह्वीहैं नं. डब्ल्यूडी-18016 एस-01 एल. -2 (जाएटम नं.1) ऑर लेटेस्ट.	18.11.2026 At 10.30 hrs	310608 नग
4	03263355B	नारोंव जॉव एडाएर व्लास-के (6 1/2"x9") एज पर आरडीएस्सो ह्वीहैं नं. डब्ल्यूडी-15020-एस-03, एल्ट-3 ऑर लेटेस्ट.	10.11.2026 At 10.30 hrs	3839 नग
5	04261196A	एनील्ड स्ट्रैण्डर्ड कॉपर कंडक्टर फॉर ज्रम्पर वायर (160 एसक्यू एमएम.)	26.11.2026 At 10.30 hrs	8645 केजी

रेलवे को किसी निविदा के लिए शुद्धिपत्र जारी करने का अधिकार है, शुद्धिपत्र और ई खरीद की जरूरी सूचना वेंडर www.ireps.gov.in पर देख सकते हैं।
सहायक सामग्री प्रबंधक-III
व.मु.मध्य रेलवे, बिलासपुर
सीपीआर/10/468

CHHATTISGARH STATE POWER TRANSMISSION CO. LTD.
(A Government of Chhattisgarh Undertaking) CIN- U40108CT2003SGC015230 GSTIN-22AADCC5775E1ZX
OFFICE OF THE EXECUTIVE DIRECTOR (SUB-STATION)
Transmission Building, CSPTCL Tifra, Bilaspur (C.G.) 495001
Website- www.cspc.co.in e-mail:- cesstnbilaspur@cspc.co.in Ph.No. 07752-493537 Fax No. 07752-493537
No. 02-17/Pur/T-668/1729 Bilaspur, Date: 28/10/2026
NOTICE INVITING TENDER
Sealed tenders are invited from eligible experienced Contractor on labour contract basis for the following works:-

SN	Tender No.	Particulars	E.M.D
01.	02-17/Pur/ T-668/1729 Dtd.28/10/26 (Rfx. No. 8100055034)	Supply of transformer oil filtration cum storage tank (MS) capacity 10 KL for various EHV Sub-station under EE (S/s) Dn. Bishrampur, Raigarh, Bilaspur & Korba.	43,300.00
Cost of Tender Documents (Non-refundable) incl. GST@18%			5,000.00
Last Date & Time of Submission of Tender:-		20/11/2026	15:00 Hrs
Date & Time of Opening of Tender :-		20/11/2026	15:30 Hrs

Note:- (i) In case any of the above date is declared as holiday, then the particular date will automatically get shifted to next working day.(ii) Any notice for extension of due date of tender opening shall not be published in newspapers. It will be displayed only on official website of the company.(iii) The tender will be processed through e-bidding module of SAP-SRM. Bidders are advised to visit our web site www.cspc.co.in/csptcl for viewing detailed instructions regarding submission of offer through SAP-SRM
SAVE ELECTRICITY
Executive Director (Sub-station)
CSPTCL Bilaspur

प्रपत्र–'जी'
अभिरुचि की अभिव्यक्ति हेतु आमंत्रण
मध्य भारत पेपर्स लिमिटेड जांजगीर, चंपा, छत्तीसगढ़ में पेपर निर्माण उद्योग में कार्यरत है
(भारतीय दिवाला और शोधन अक्षमता बोर्ड के विनियमन 36ए के उप–विनियमन (1) के तहत (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)

	प्रासंगिक विवरण	
1.	**कॉर्पोरेट देनदार का नाम साथ में पैन/सीआईएन/एलएलपी नं.**	**मध्य भारत पेपर्स लिमिटेड सीआईएन:**L21012CT1980PLC001582 **| पैन:**AADCM6254E
2.	पंजीकृत कार्यालय का पता	गांव बिरगहनी रेलवे और पीओ चंपा, जांजगीर चंपा, छत्तीसगढ़, भारत, 495671
3.	वेबसाइट का यूआरएल	लागू नहीं
4.	उस स्थान का विवरण जहां अधिकांश चंचल संपत्तियां स्थित हैं	गांव बिरगहनी, जांजगीर–चम्पा, छत्तीसगढ़
5.	मुख्य उत्पादों / सेवाओं की स्थापित क्षमता	हमें दी गई जानकारी के अनुसार कॉर्पोरेट देनदार कागज निर्माण के व्यवसाय में लगा हुआ है। 16500–एमटीपीए
6.	मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में बेची गई सेवाएं	वित्तीय वर्ष 23–24 की लेखापरीक्षित वित्तीय विवरण के अनुसार: अन्य आय से राजस्व रु.52.08 / – (लाख में) था।
7.	कर्मचारियों / कामगार की संख्या	ज्ञात नहीं
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण यहां उपलब्ध हैं	irp.mbpl@gmail.com पर ईमेल करके संपर्क किया जा सकता है।
9.	संहिता की धारा 25(2)(ए) के तहत समाधान आवेदकों के लिए पात्रता यहां उपलब्ध है	irp.mbpl@gmail.com पर ईमेल करके संपर्क किया जा सकता है।
10.	अभिरुचि की अभिव्यक्ति की प्राप्ति हेतु अंतिम तिथि	15-11-2026
11.	संभावित समाधान आवेदकों की अंतरिम सूची जारी करने की तिथि	25-11-2026
12.	अंतरिम सूची के बारे में आपत्तियां प्रस्तुत करने हेतु अंतिम तिथि	30-11-2026
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	10-12-2026
14.	संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजना के लिए अनुरोध जारी करने की तिथि	15-12-2026
15.	समाधान योजनाएं जमा करने की अंतिम तिथि	14-01-2027
16.	ईओआई जमा करने के लिए संसाधित ईमेल आईडी	irp.mbpl@gmail.com
17.	एमएसएमई के रूप में कॉर्पोरेट देनदार की पंजीकरण स्थिति का विवरण	"विनिर्माण" श्रेणी के अंतर्गत "मध्यम उद्यम" के रूप में पंजीकृत पंजीकरण संख्या: UDYAM-WB-10-0001883

हस्ता / –
आशुतोष खेमानी
समाधान प्रोफेशनल, मध्य भारत पेपर्स लिमिटेड
पंजी. सं.:IBBI/IPA-002/IPN-01177/2021-2022/13902
एएफए: AA2/13902/02/311226/204165 | **एएफए वैध तक:** 31.12.2026
पंजीकृत पता: कार्यालय क्रमांक 1–सी, तीसरी मंजिल, श्याम प्लाजा, न्यू बस स्टैंड के सामने, पांडरी, रायपुर (सी. जी.) 492001
एएफए वैध तक: 31.12.2026
तिथि: 30.10.2026
स्थान: रायपुर
ई–मेल: irp.mbpl@gmail.com

एमआई ने मलिंगा, म्हाम्ब्रे और होपकिंसन को हटाया

मुंबई। मुंबई इंडियंस ने बृहस्पतिवार को घोषणा की कि गेंदबाजी कोच लसिथ मलिंगा , पारस म्हाम्ब्रे और फील्डिंग कोच कार्ल होपकिंसन अब टीम का हिस्सा नहीं हैं। पांच बार की आईपीएल चैम्पियन टीम ने अगले सत्र से पहले पूरे कोचिंग स्टाफ में बदलाव कर दिया है। मुख्य कोच महेला जयवर्धने की जगह कीरोन पोलार्ड ने ली है। मुंबई इंडियंस ने एक बयान में कहा ,'' मुंबई इंडियंस यह घोषणा करती है कि लसिथ मलिंगा, पारस म्हाम्बे और कार्ल होपकिंसन अब पुरूष टीम के कोचिंग स्टाफ का हिस्सा नहीं हैं।